

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2583

ANSWERED ON:04.12.2007

VIOLATION OF HUMAN RIGHTS BY POLICE PERSONNEL

Chavda Shri Harisinh Pratapsinh;Rao Shri Sambasiva Rayapati;Tripathy Shri Braja Kishore;Vasava Shri Mansukhbhai D.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a): whether the Human Rights Commission has received any complaints regarding violation of Human Rights including involvement of the personnel of military, para military forces and police in terrorists activities during each of the last three years till date, separately;
- (b): if so, the total number of cases received during the above period, State-wise;
- (c) : the total number of such cases pending/disposed of during the above period, State-wise;
- (d): the steps taken/proposed to be taken for the speedy disposal of such cases;
- (e): the time by when all the pending cases are likely to be disposed of;
- (f): whether the US Department's report has expressed concern over human rights abuse in India; and
- (g): if so, the details and reaction of the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

- (a) to (g): The information is being collected and will be laid on the Table of the House in due course.